

(c) if so, whether more sales depots are proposed to be opened in near future in Tehsil and Block headquarters of these districts ; and

(d) if so, when ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) NTC show-rooms-cum-sales depot in Almora and Pithoragarh were opened in June 1985.

(b) These two show-rooms have not yet earned profits. It is, however, too early to assess the profitability of these showrooms.

(c) and (d). Further opening of show-rooms in hill areas will be considered only after assessing demand and reviewing the performance of the above two show-rooms. However, there is no proposal to open show-rooms in all the development blocks of hill districts of Uttar Pradesh.

[English]

#### Development of Rameshwaram as Tourist Centre

3853. DR. V. RAJESHWARAM : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state whether the India Tourism Development Corporation propose to develop the natural beach at Rameshwaram into a tourist resort ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT) : The Seventh Five Year Plan of ITDC does not envisage any scheme for development of the beach at Rameshwaram into a tourist Resort.

#### Commercial Banks Facing Resource Constraints

3854. KUMARI PUSHPA DEVI : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that some commercial banks are facing resource constraints;

(b) if so, the names of these banks; and

(c) the steps taken to remove the bottleneck ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). Reserve Bank of India keep a continual watch on the liquidity position of banks. Certain commercial banks face resource constraints due to mis-matches between sources and uses of funds. The Reserve Bank of India provides refinance on merits to tide over temporary mis-matches between sources and uses of funds. Banks have been advised by R.B.I. to observe the policy of financing their lending primarily out of their own resources and limit the use of refinance for transit mis-matches.

There are day-to-day changes in the liquidity position in the individual banks and according to customary practices and usages bank-wise day-to-day liquidity position of individual banks are not disclosed in public interest.

R.B.I. has announced on 25.10.1985 certain changes in measures to improve the liquidity position of banks. The salient features of these changes are :

(i) Scheduled Commercial banks were required to maintain an additional cash reserve of 10 percent of incremental demand and time liabilities accruing between January 14, 1977 and October 31, 1980. Except for the release of 1/5th of these balances in October-December, 1984, the balances have remained impounded. One third of these impounded cash balances were released on October 26, 1985. Since the impounded cash balances amount to Rs. 1487 crores, the amount released was about Rs. 495 crores.

(ii) The statutory liquidity ratio for non-Resident (External) Rupees Accounts was reduced from 37 to 25 per cent with effects from 26th October, 1985 bringing it on par with the applicable to foreign currency non-resident accounts. This would reduce the statutory liquidity requirements of banks by about Rs. 360 crores.